

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 102
IB-1120(ND)2018
IA-3536/2021, IA-3563/2021

IN THE MATTER OF:

Corporation Bank ... **Applicant/Petitioner**
Versus
M/s. Clover Forging & Machininh Pvt. Ltd. ... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 17.08.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Advocates for Applicant/Liquidator - Tine Abraham, Jojongandha Ray

ORDER

I.A-3536/2021: It is the progress report submitted by the Liquidator. The same is taken on record subject to just exceptions.

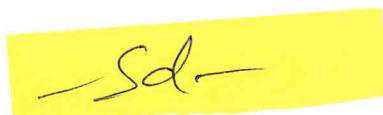
With this, the present IA stands closed.

I.A-3563/2021: It is the progress report submitted by the Liquidator. The same is taken on record subject to just exceptions.

With this, the present IA stands closed.



(L. N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)